

among the officials and officers of the All India Radio for training abroad in Television;

(b) if so, what are the details thereof ; and

(c) if not, what preventive steps have been taken to put an end to arbitrariness on the part of the selectors ?]

सूचना तथा प्रसारण मंत्रालय और संचार विभाग में राज्य मंत्री (श्री आई० के० गुजराल) : (क) जी, हाँ ।

(ख) चयन आकाशवाणी के स्टाफ प्रशिक्षण स्कूल तथा आकाशवाणी महानिदेशक की सलाह पर उन लोगों में से किया जाता है, जो निर्धारित अर्हतायें रखते हैं तथा जिस क्षेत्र में प्रशिक्षण दिया जाना है, उसमें कुछ आधारभूत अनुभव रखते हैं और जो प्रशिक्षण के उपरान्त संगठन के लिए लाभदायक सिद्ध हो सकते हैं ।

(ग) प्रश्न नहीं उठता ।

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) Yes, Sir.

(b) Selections are made by the Government on the advice of Staff Training School of All India Radio and Director General, All India Radio out of persons who possess the prescribed qualifications, have some basic experience in the field in which the training is offered and who would be useful to the organisation after the training.

(c) Does not arise.]

WAGE BOARD FOR PORT AND DOCK WORKERS

762. SHRI M. V. BHADRAM :
SHRI DWIJENDRALAL SEN
GUPTA :
SHRI CHITTA BASU :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that the Wage Board for Port and Dock workers set up in 1964 has not yet submitted its report;

[] English translation.

(b) if so, what are the reasons for the delay in submitting the report;

(c) if the reply to part (a) above be in the negative, what are the details thereof and action taken thereon;

(d) whether port employees have expressed their resentment over the delay in submitting the report; and

(e) if so, what steps have been taken to expedite the Wage Board report?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) Yes.

(b) to (e) The Wage Board's work is almost over and its final report is expected to be submitted by the end of j this month.

MAY DAY AS PAID HOLIDAY FOR WORKERS

763. SHRI M. V. BHADRAM : Will the Minister of LABOUR AND REHABILITATION be pleased to refer to the answer to Starred Question No. 291 given in the Rajya Sabha on 1st August, 1969 and state :

(a) whether the question of declaring May Day as a paid holiday for workers has since been considered by Government; and

(b) if so, what decision has been taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) and (b) Government have no proposal under consideration for declaring May 1st as a paid holiday for workers throughout the county.

LAND REFORMS IN STATES

764. SARDAR HARCHARAN SINGH DUGAL :
SHRI Z. A. AHMAD : SHRI SURAJ PRASAD : DR. DEBIPRASAD CHATTO-PADHYAYA :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that the work on land reforms is not being implemented according to the planned programme in many States;

(b) whether the Central Government have had consultations recently with the State Governments in this regard and so invited their views to ensure proper implementation of the land reforms in their regions; and

(c) if so, the details of the consultations held and the steps taken as a result thereof to expedite land reforms?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE) : (a) Land reforms is a State subject and the responsibility for formulation of policy, enactment of legislation and its implementation rests primarily with the State Governments. The recommendations made in the successive Five Year Plans are of the nature of a broad common approach to be adapted and pursued by each State Government in the light of local conditions and in response to local needs. Considerable progress has been made in the implementation of land reforms in accordance with the general guidance given in the successive Five Year Plans. There are, however, shortcomings in certain respects in several States which have been pointed out by the Land Reforms Implementation Committee of the National Development Council.

(b) and (c) Matters relating to implementation of land reforms in the various States are coming up for consideration at the Chief Ministers Conference which is due to meet on 28th and 29th November, 1969.

ट्रैक्टरों का आयात

765. श्री सुरज प्रसाद : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) चालू वर्ष में विदेशों से कितने ट्रैक्टरों का आयात किया गया है ;

(ख) देश में कितने ट्रैक्टर बनाये जाते हैं ; और

(ग) देश में ट्रैक्टरों की कमी को ध्यान में रखते हुए क्या सरकार सरकारी क्षेत्र में ट्रैक्टरों का निर्माण आरम्भ करने का विचार रखती है ?

IMPORT OF TRACTORS

765. SHRI SURAJ PRASAD : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the number of tractors imported from foreign countries during the current year;

(b) the number of tractors which are manufactured in the country; and

(c) whether Government propose to start the manufacture of tractors in the public sector in view of shortage of tractors in the country?!

खाद्य, कृषि, सामुदायिक विकास तथा सहकारिता मंत्रालय में राज्य मंत्री (श्री अण्णा साहेब शिन्दे) : (क) यह निर्णय किया गया था कि 1968-69 के कार्यक्रम में 15,500 ट्रैक्टरों का आयात किया जाये। इनमें से 8,000 ट्रैक्टर देश में पहले ही पहुंच चुके हैं और शेष चालू वित्तीय वर्ष 1969-70 में प्राप्त होने की आशा है। इसके अतिरिक्त, 1969-70 के लिये 35,000 ट्रैक्टरों के आयात करने का एक बहुत बड़ा कार्यक्रम मंजूर किया गया है।

(ख) 1969 (जनवरी-सितम्बर) में देश में 13,086 ट्रैक्टर बनाये गये हैं।

(ग) जी हां। सार्वजनिक क्षेत्र में जेटर 2,011 ट्रैक्टरों के बनाने का एक प्रस्ताव सरकार के विचाराधीन है।

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE) : (a) It was decided to import 15,500 tractors against the programme for 1968-69. Of these, 8,000 tractors have already arrived in the country and the balance are likely to be received during the course of the current financial year 1969-70. Besides, a substantially larger programme for the import of 35,000 tractors has been agreed to for 1969-70.

(b) 13,086 tractors have been manufactured in the country during 1969 (January-September).

(c) Yes, Sir. The Government has under consideration a proposal for the manufacture of Zetor-2,011 tractors in the public sector.]

[] English translation.